

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI

**SUB: DISTRICT AND SESSIONS JUDGES - Appointment of
2 (two) Selection Grade Scale District Judges to Super
Time Scale District Judges - ORDERS - ISSUED.**

- READ: 1. High Court's letter Roc.no.163/2022-B.Spl., dated 16.02.2022.
2. G.O.Ms.No.28, Law (L.A &J-SC.F) Department, dated 04.05.2022 from
the Government of Andhra Pradesh.

ORDER ROC.NO.163/2022-B.SPL. DATED:06.05.2022

The High Court made the following Order:-

On the recommendation made by the High Court, the Government has issued orders appointing **02 (two)** Selection Grade Scale District Judges as Super Time Scale District Judges, vide G.O 2nd read above.

The following **02 (two)** Selection Grade Scale District Judges mentioned in G.O 2nd read above, are appointed to Super Time scale District Judges with effect from the dates mentioned against their names, in the Scale of Pay of Rs.70,290-1540-76450/-.

SL NO	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE
1.	Smt. P.Venkata Jyothirmai, Prl. District and Sessions Judge, East Godavari at Rajamahendravaram	From 01.08.2017 onwards
2.	Sri A.Hari Haranadha Sarma, Prl. District and Sessions Judge, Visakhapatnam	From 01.08.2017 onwards

Sunitha
06.05.22
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh

4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Registrar (Administration), High Court of Andhra Pradesh.
6. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
7. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi..
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
11. The Prl. District and Sessions Judges, East Godavari at Rajamahendravaram and Visakhapatnam
12. The Section Officer, B.Section, High Court of Andhra Pradesh, **(for taking necessary action in the matter)**

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Andhra Pradesh State Judicial Service - Super Time Scale District Judges - Appointment of two (2) Selection Grade Scale District Judges as Super Time Scale District Judges - Orders - Issued.

LAW (LA&J-SC.F) DEPARTMENT

G.O.Ms.No.28

Dated:04.05.2022
Read the following:-

1. G.O.Ms. No.106, Law (LA & J - SC.F) Dept., dated:27.08.2003.
2. G.O.Ms. No.119, Law (LA & J - SC.F) Dept., dated:02.08.2008.
3. G.O.Ms. No. 60, Law (LA & J - SC.F) Dept., dated:19.04.2010.
4. G.O.Ms. No.108, Law (LA & J - SC.F) Dept., dated:06.08.2010.
5. From the Registrar (Vigilance), High Court of Andhra Pradesh D.O. Lr. No.163/2022-B.Spl., dated 16.02.2022.

ORDER:

The Registrar (Vigilance), High Court of A.P. in the letter fifth read above has stated that as per rule 4(2) of Andhra Pradesh State Judicial Service Rules, 2007, the appointment to the class of Super Time Scale District Judges shall be by promotion on the basis of merit-cum-seniority, from among the cadre of Selection Grade Scale District Judges who have completed 3 years of service as Selection Grade Scale District Judges.

2. The Registrar (Vigilance), High Court of Andhra Pradesh, has stated that Hon'ble High Court decided to recommend the names of two (2) Selection Grade Scale District Judges who have completed 3 years of service as Selection Grade Scale District Judges for appointment to Super Time Scale District Judges with effect from 01.08.2017 onwards in the Revised Scales of Pay of Rs.70290-1540-76450/- and requested the Government to issue necessary orders.

3. Government, after careful examination of the matter, hereby issue orders appointing the following two (2) Selection Grade Scale District Judges as Super Time Scale District Judges with effect from the dates shown against their names, in the Revised Scales of Pay of Rs.70290-1540-76450/-.

SL NO	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE
(1)	(2)	(3)
1.	Smt. P.Venkata Jyothirmai	From 01.08.2017 onwards
2.	Sri A.Hari Haranadha Sarma	From 01.08.2017 onwards

4. The Registrar General, (Vigilance), High Court of A.P., shall take necessary further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

Dr. SAMEER SHARMA
CHIEF SECRETARY TO GOVERNMENT

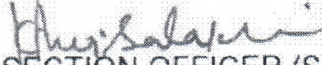
To
The Registrar (Vigilance), High Court of A.P., Nelapadu, Guntur District.
(with a request to communicate the copies to the concerned)

Copy to:
The Accountant General, Andhra Pradesh, Vijayawada

Contd/-

The Pay & Accounts Officer, Vijayawada.
The Secretary to Government of India, Ministry of Law, Justice & C.A.,
New Delhi.
The Nodal Officer, Law Department for uploading in e-gazette
P.S. to C.S. /Secy., Law
SF/SC

//FORWARDED:BY ORDER//


SECTION OFFICER (SC)

